

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 202  
CP No. 92(ND)/2017  
TA No. 147/2018  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Dr. G.L. Purohit & Ors.**

...Petitioners

**Versus**

**M/s Rajasthan Hospitals Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner	: Kartikeya Sharma, Adv. Karan Pratap Singh, Adv. Akshita Koolwal, Adv.
For the Respondent	: None appeared

**ORDER**

List the matter on 08.12.2023.

Sd/-

(Rajeev Mehrotra)  
Technical Member

Sd/-

(Deep Chandra Joshi)  
Judicial Member

November 17, 2023